

**National Green Tribunal
Principal Bench
Faridkot House, Copernicus Marg
New Delhi-110001**

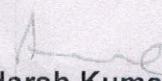
NGT /PB /697Admin/2019/214

6 April, 2019

OFFICE ORDER

Consequent upon his selection, and with the approval of the Competent Authority, Sh. Kapil Kumar Mehta, High Court of Madhya Pradesh, Jabalpur has been appointed as Registrar General in the National Green Tribunal, Principal Bench, New Delhi, w.e.f. 06.04.2019 (F/N) on deputation basis at Level-13 in the pay scale of Rs.123100-215900/- , for a period of one year. Hence the period of his deputation in National Green Tribunal (PB) will be upto 05.04.2020.

2. The terms and conditions regarding the employment of Sh. Kapil Kumar Mehta in NGT, PB, will be governed by the instructions contained in the Govt. of India, Department of Personal and Trainings OM No. 6/8/2009-Estt (Pay II) dated 17.06.2010 as amended from time to time.


(Justice Adarsh Kumar Goel)
Chairperson

To
Sh. Kapil Kumar Mehta,
Registrar General, NGT, PB,
New Delhi

Copy to:-

1. PPS to Hon'ble Chairperson.
2. P.A to Hon'ble Judicial/ Expert Members
3. P.A to Ld. Registrar General
4. Ld. Registrar General, High Court of Madhya Pradesh, Jabalpur
5. Director (PL), MoEF& CC, Govt. of India
6. The Pay & Accounts Officer, Ministry of Environment, Forest & Climate Change, Government of India, IP Bhawan, Jor Bagh, New Delhi
7. The AAO, PB, for necessary action
8. All Section Incharge, NGT (PB)
9. Concerned files
10. Computer Section
11. Personal Files of the staff concerned
12. Guard File